MR SPEAKER I will take up only 13.33 hrs. one today.

SHRI SAMAR GUHA The same matter, the same submission

MR SPEAKER. The same matter has already been raised

SHRI SAMAR GUHA I should be allowed to make a submission

प्रध्यक्ष महोदय ग्राप का मोशन मे^{ने} पास नहीं है।

श्री समर गुह: श्यामबावू का झर मेरा दोनो एक साथ भेजा है, एक ही बीयरर से भेजा है, एक जगह बैठ कर भेजा है।

सन्यक्त महोक्य मेरेपास नही है। श्याम बाबू कहदेकि उन के साथ भाया हैतो मैं मान लुगा।

भी क्याम नम्बन सिख (बेगुसर मेरे साथ भेजा था।

प्रध्यक्ष महोदय लेकिन मेरे पास नहीं श्राया है।

श्री समर गृह भाप ने कहा है कि श्याम बाबू कह दें तो मैं मान लूगा। आप अपनी बात बापस ले रहे हैं। भाज तो बड़ा हमी-मजाक का दिन है, लेकिन भागे ऐसे नहीं चलेगा।

MR. SPEAKER There is no privilege motion, I have enquired from the Table. I am not allowing Secretary General. MESSAGES FROM RAJYA SABHA

SECRETARY-GENERAL Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha—

(1) 'I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on Tuesday, the 3rd September, 1974, adopted the following motion in regard to the Foreign Contribution (Regulation) Bill, 1973—

"That this House do recommend to Lok Sabha that Lok Sabha do appoint a member of Lok Sabha to the Joint Committee of the Houses on the Foreign Contribution (Regulation) Bill, 1973 in the vacancy caused by the resignation of Shrimati Parvathi Krishnan from the membership of the said Joint Committee, and communicate to this House the name of the member so appointed by Lok Sabha to the Joint Committee"

- 2 I am to request that the concurrence of the Lok Sabha in the said motion and also the name of the member of the Lok Sabha appointed to the Joint Committee may be communicated to this House'
 - (ii) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Esso (Acquisition of Undertakings in India) Amendment Bill, 1974, which has been passed by the Rajya Sabha at its sitting held on the 3rd September, 1974."